

National Green Tribunal  
(Principal Bench)  
Faridkot House, Copernicus Marg,  
New Delhi-110001

No. NGT(PB)/594/2017 / 670


June 07, 2017

Circular

It is for information of all the concerned that the matter regarding amendment in leave rules applicable to NGT staff during first year of probation was considered by the Full House(Physical) in its meeting dated 29<sup>th</sup> & 30<sup>th</sup> April, 2017, wherein it has been resolved as under:-

*"The matter has been deliberated upon and it is resolved that the existing Full House Resolution dated 08.03.2014 declaring that the NGT, Principal Bench and its Zonal Benches are not vacation department within the purview of Rule 28 of CCS (Leave) Rules, 1972, shall continue and no further, amendment in the Leave Rules applicable during first year of appointment, is called for."*

This issues with the approval of Competent Authority.

  
7/6/17  
Registrar

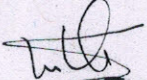
National Green Tribunal

To,

1. Incharges, all branches(with a request to inform their subordinate regular staff)
2. Staff attached with Hon'ble Members(with direction to place this before Hon'ble Members for their information)

Copy to:-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Registrar General NGT(PB)
3. The Registrars, NGT Zonal Benches at Bhopal, Chennai, Pune & Kolkata(for information)
4. DCA, National Green Tribunal (NGT).
5. Consultant (Admin)
6. Guard File(Admn.)
7. Notice Board of NGT
8. Website of NGT.
9. Files Concerned (330,46,425)

  
7/6/17  
Registrar

National Green Tribunal